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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 316 of 2004

Jabalpur, this the 20th day of April, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. Madan Mohan, Judicial Member

Ganesh Pal, Shri Panchuram,
aged about 40 years, Mill wright,
2/3 Subhash Nagar, Ordnance Factory,
Kathni and 28 Others.

APPLICANTS

(By Advocate - Shri V. Tripathi on behalf of Shri S.Paul)

VERSUS

1. Union of India
through its Secretary
Ministry of Defence
New Delhi.
2. The Chairman
Ordnance Factory Board
10-A SK Bose Marg
Kolkata.
3. The General Manager
Ordnance Factory,
Kathni(M.P.)

RESPONDENTS

O R D E R (ORAL)

By M.P. Singh, Vice Chairman -

Heard the learned counsel for the applicant.

2. By filing this Original Application the applicants have sought direction to set aside the promotion order dated 17th December, 2003 (Annexure-A-2) and also the order passed by the respondent No.3 dated 7.2.2004 (Annexure-A-1). The applicants have further sought direction to consider the cases of the applicants for promotion as High Skilled as per SRO-185. In this connection the applicant No.1 has submitted an appeal to the respondent No.2 dated 24th January, 2004 (Annexure-A-7). Identical appeals have also been preferred by the other 28 applicants, which are also still pending with the respondent No.2.

3. In the facts and circumstances of the case, we deem it appropriate to direct the respondents to consider the appeals of the applicants filed by them/speaking, detailed



and considered order within a period of three months from the date of receipt of copy of this order. The applicants are directed to send a copy of this order alongwith the OA to the respondents within 15 days from the date of receipt of copy of this order.

4. Accordingly, the Original Application stands disposed of at the admission stage itself.

5. The Registry is directed to supply a copy of the memo of parties to the parties while issuing the certified copy of this order.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"

पूछांकन सं. ओ/न्या..... नाम्पुर, दि.....
चतिलिपि लाभो दिइ:-
(1) राजेश, उप जायदाद एवं उपरेक्षित, नाम्पुर
(2) रामेश शी/श्रीमती/स्त्री..... नाम्पुर
(3) ज्ञानी शी/श्रीमती/स्त्री..... नाम्पुर
(4) वामपाल, कैरेल, नाम्पुर नाम्पुर
सूचना एवं उपरेक्षित उपरेक्षित दिइ

S. Patel

उप उपरेक्षित


Filed
10/5/01
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